

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-868(ND)2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.07.2018.

NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:	Mr. A.K. D. Sayarc, & Mr. S.N. Gautam, Advocates for the petitioner			
----------	--	--	--	--

ORDER

Ld. Counsel for the petition shall satisfy this Bench that the claim on which the petition is founded is within his limitation. To come upon 3rd August, 2018 for further consideration.

—Sd—
(Deepa Krishan)
Member (T)

—Sd—
(Ina Malhotra)
Member (J)